

**NATIONAL COMPANY LAW TRIBUNAL  
KOCHI BENCH**

**CORAM: SHRI SHYAM BABU GAUTAM  
HON'BLE MEMBER (TECHNICAL)**

**TMT. T.KRISHNA VALLI  
HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	CP(C/ACT)/03/KOB/2024
SECTION	SEC. 55 C/ACT R/W RULE 69 NCLT
NAME OF PARTIES	M/S SARAF TRADING CORPORATION PPRIVATE LIMITED V/S REGISTRAR OF COMPANIES & ANOTHER.
PETITIONERS ADVOCATE/ PROFESSIONAL	CS YOGINDUNATH S
RESPONDENTS ADVOCATE/ PROFESSIONAL	ROC

**25 April 2024**

**O R D E R**

**CP(C/ACT)/03/KOB/2024**

Learned Authorized Representative CS, Mr. Yogindunath S appears on behalf of the Petitioner through virtual mode. Learned ARoC, Ms. Bindu Vergis appears through virtual mode and submits that report of the RoC is on record and the copy of the same has also been served on the Learned Authorized Representative of the Petitioner yesterday. However, the Learned Authorized Representative for the Petitioner states that he is not aware about service of report of RoC on them. Hence, he seeks some more time to verify as to whether the report of the RoC is served on them or not.

Accordingly, list this matter for further consideration on **29.05.2024**.

**Sd /-**

**SHYAM BABU GAUTAM  
MEMBER (TECHNICAL)**

**Sd /-**

**T.KRISHNA VALLI  
MEMBER (JUDICIAL)**